## STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

## **FOR THE MONTH OF AUGUST 2020**

	Form 1 List of cases e-filed during the month										
SI. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registrati on	Date of e- filing		
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]		
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-		
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-		

	Form -2											
List of cases in which e-payment of Court fees was made during the month												
SI. No.  Court  District  Case No.  Petitioner Name Vs. Respondent Name  Advocate  Date of Registration  Court fee												
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]					
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-					
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-					

Form -3 List of cases in which Electronic Service of process has taken place during the month Date of Electronic Petitioner Name Vs. Date of SI. No. Court District Case No. Advocate Respondent Name Registration Service of process [1] [2] [3] [4] [5] [6] [7] [8] **High Court of** 1 **Uttarakhand, Nainital** Addl. District Judge, Commercial Court Dehradun 2 Dehradun

	Form -4												
	List of total no. of cases randomly allocated during the month												
SI. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)							
[1]	[2]	[3]	[4]	[5]	[6]	[7]							
1	High Court of Uttarakhand, Nainital	-	-	-	-	-							
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-							

	Form -5										
List of cases in which cases Management Hearing was held during the month											
SI. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing				
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]				
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-				
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-				

	Form 6												
	Contested commercial cases disposed during the month												
SI. No.	Court	Distric t	Case No.	Petitioner Name Vs. Respondent Name	Advoca te	Date of Registrati on	Whether urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/no.)	Date of Decisi on	Days for Dispos al	Nature of Disposal (Contest ed/ settled)	Date of Executi on of decree	Number of days for executio n of decree from date of decision	Act Secti on
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-	-	-	-	-

2	Addl. District Judge, Commercial Court Dehradun	-	-	-	-	-	-	-	-	-	-	-	-	
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	Form 7											
	Summary of Commercial Cases during the month											
SI. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month						
[1]	[2]	[3]	[4]	[5]	[6]	[7]						
1	High Court of Uttarakhand, Nainital		32	4	0	36						
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1295	70	15	1350						

	Form 6(i):  Mediation Data during the month of August 2020										
List of cases received for Pre-Institution Mediation and Settlement during the month											
SI. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 <sup>st</sup> day of the month`	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month					
[1]	[2]	[3]	[4]	[5]	[6]	[7]					
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-					

2	DLSA, Dehradun	1	2	Nil	Nil	3
3	DLSA, Haridwar	1	Nil	Nil	Nil	1

## STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND FOR THE MONTH OF AUGUST - 2020

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	70	-	-	-	-
No. of appeals filed	-	-	-	-	4
No. of cases pending	1350	-	-	-	36
No. of cases disposed of	15	-	-	-	0